

The motion was adopted.

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.36 hrs

ANCIENT AMOUNTS AND
ARCHAEOLOGICAL SITES AND
REMAINS (AMENDMENT) BILL
(AMENDMENT OF SECTION 5)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

Mr. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958".

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.36 1/2 hrs

FOREIGNERS (AMENDMENT) BILL*
(AMENDMENT OF SECTION)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Foreigners Act, 1946.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946".

The motion was adopted

SHRI SYED SHAHABUDDIN:
introduce the Bill.

15.37 hrs.

USE OF INDIAN LANGUAGES IN
COMMERCIAL ADVERTISEMENTS AND
ON PACKAGES OF CONSUMER
GOODS BILL*

DR. LAL BAHADUR RAWAT (Hathras): Sir I beg to move for leave to introduce a Bill to provide for the compulsory use of Hindi language and one another Indian language in all commercial advertisements and on packages of consumer goods and for matter connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory use of Hindi language and one other Indian language in all commercial advertisements and on packages of consumer goods and for matters connected therewith".

The motion was adopted

DR. LAL BAHADUR RAWAT: Sir, I introduce the Bill.

15.37 1/2 hrs.

[English]

SALARY, ALLOWANCES AND PENSION
OF MEMBERS OF PARLIAMENT
(AMENDMENT)* BILL (AMENDMENT OF
SECTION 3)

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, I beg to move for leave to introduce a Bill further to amend to Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954

The motion was adopted

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

15.38 hrs.

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL *

(Submission of New section for section on 125, etc.)

[English]

SHRIMATI SUSEELA GOPALAN (Chirayinkil): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973".

The motion was adopted

SHRIMATI SUSEELA GOPALAN: I introduce the Bill.

18.38 1/2 hrs.

ALIGARH MUSLIM UNIVERSITY
(AMENDMENT) BILL *
(Amendment of Section 8, etc.)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Aligarh Muslim University Act, 1920.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920".

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 hrs

PUBLIC PREMISES (EVICTION OF
UNAUTHORISED OCCUPANTS)
AMENDMENT BILL *
(Amendment of Section 2)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupations) Act, 1971".

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 1/2 hrs.

PROHIBITION OF CAPITATION FEE
BILL *

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill to provide for banning capitation fee charged by educational institutions and for matters connected therewith.